

**Dr. Rama Rao:** May I know the method and machinery for selecting these candidates?

**Shri B. R. Bhagat:** They are selected by the Department concerned. The names are sent by the State Governments and the various other organisations, and they are finally selected by a Board here in the Government of India.

**Dr. Rama Rao:** Am I to understand that there is a Selection Board in the Government of India?

**Shri B. R. Bhagat:** I have not got the name of the Board. I want notice.

**The Minister of Revenue and Expenditure (Shri Tyagi):** In each Ministry, a Selection Board consisting of officers is appointed and whenever any applications are received pertaining to a Ministry, that Ministry considers them in its own Board.

**Shri Meghnad Saha:** Does the Selection Board consist of experts or only of Government servants?

**Shri B. R. Bhagat:** I have not got the personnel of the Board here—I cannot say.

**Mr. Speaker:** He wants to know the position generally.

**Shri B. R. Bhagat:** Generally Government servants.

**Shri Damodara Menon:** Does the Selection Board conduct any competitive examination before selection?

**Shri B. R. Bhagat:** No competitive examination is conducted.

**Shri H. N. Mukerjee:** I find from a brochure supplied to us last session that the technical cooperation scheme under the Colombo Plan is administered by a Council composed of representatives of the participating Governments. Do I take it that this Council has anything to do with the selection, as far as these people are concerned?

**Shri B. R. Bhagat:** No, Sir.

**Dr. Rama Rao:** May I know whether Government are contemplating sending any people for training in industrial engineering and technology?

**Shri B. R. Bhagat:** Yes, it is one of the subjects.

#### FOREIGNERS IN PRISON

**\*229. Shri Jajwara:** Will the Minister of Home Affairs be pleased to state:

(a) how many foreigners are in prison or detained in India at present; and

(b) whether it is the intention of the Government of India to release them and if so, by what time and on what ground?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The information is being collected and will be laid on the Table of the House in due course.

(b) No foreigner has been detained by order of the Government of India, so the question of release does not arise. In regard to convicted prisoners the Government of India have no intention of exercising any special clemency.

**Shri Jajwara:** How long will it take for the information to be collected?

**Shri Datar:** About two months.

#### MILITARY STORES

**\*230. Shri A. N. Vidyalkar:** Will the Minister of Defence be pleased to state:

(a) whether Government have made any efforts to replenish their military stores with home-made materials;

(b) the percentage of India's self-sufficiency in military equipments and stores in the years of 1945, 1947, 1951 and 1952; and

(c) whether Government have formulated any plan by which the production and supply of home-made war material would be speeded up?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (c) Yes. A Committee called the "Imported Stores Screening Committee" was set up by the Ministry of Defence in January 1949 with representatives of the civil Ministries concerned and the three Services to provide a machinery for the continuous examination of items of Defence stores which should be obtained by imports and by indigenous production respectively, and for the initiation of indigenous production, wherever possible. Every attempt is made to initiate production of new items in the Government Factories and through the trade in India.